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12.27 hrs.

UNLAWFUL ACTIVITIES (PREVENTION)

AMENDMENT BILL*

Title: Motion for introduction of Unlawful Activities (Prevention) Amendment Bill, 2004.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. REGUPATHY): On behalf of Shri Shivraj, V. Patil I beg to move for leave to introduce a Bill further to amend the Unlawful Activities (Prevention) Act, 1967.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Unlawful Activities (Prevention) Act, 1967.
"

The motion was adopted.

SHRI S. REGUPATHY: I introduce the Bill.
